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Title: The Minister of Finance, Minister of Corporate Affairs And Minister of Information And Broadcasting presented a statement showing the supplementary Demands for Grants in respect of the Budget General for 2015-2016.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY):  
Madam, I beg to present a statement (Hindi and English versions) showing the Supplementary Demands for Grants in respect of the Budget (General) for 2015-16.

[Placed in Library, See No. LT 4273/16/16]

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RAJIV PRATAP RUDY): Hon. Speaker, we are suggesting a small change. Item Nos. 22 and 23 have come from the Rajya Sabha – उसमें छोटा संशोधन तिथि का है। एयर अमेंडमेंट बिल, जो 22 नम्बर पर है और 23 नम्बर हाईकोर्ट और सुप्रीम कोर्ट जजेज बिल है, उसमें भी तिथि का एक संशोधन है, इन दोनों विधेयक के साथ चौथा आधार है, तीन घंटे का समय है। मैं आपसे आग्रह करूंगा और माननीय मंत्री जी भी आग्रह करेंगे कि इस तरह से सूची ले ली जाए, ताकि बजट पर डिस्कशन हम सोमवार को रखाकर सम्पन्न करा सकें।

SHRI JYOTIRADITYA M. SCINDIA (GUNA): Madam, the discussion on the General Budget has already started. We conclude the Budget discussion before we move on to Item Nos. 22 and 23. ...(*Interruptions*)

**12.17 hours**

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